

ACT No. VII OF 1883.

PASSED BY THE GOVERNOR GENERAL OF INDIA IN COUNCIL.
*(Received the assent of the Governor General on the 19th
April, 1883.)*

An Act to repeal the British Burma Labour
Law, 1876.

II of 1876. **W**HEREAS it is expedient to repeal the British ^{Preamble.}
Burma Labour Law, 1876; It is hereby enacted
as follows:—

The British Burma Labour Law, 1876, is repealed.